

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 22 /Admin. (Services)/2017 Dated: Allahabad: January 06, 2017

Subject: Regarding Mediation Training Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/JTRI-06 dated 05.01.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Training Programme for Judicial Officers scheduled from 09.01.2017 to 13.01.2017 and 16.01.2017 to 20.01.2017 in four batches (25 officers in each batch)** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A', 'B', 'C' and 'D' for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 22 (i)/Admin. (Services)/2017 dated: January 06, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Rajesh Pati Tripathi, Special Secretary & Addl. L.R. (Judicial/Legislative), Government of U.P., Lucknow, Sri Pradip Singh, Officer-On-Special Duty (Judicial) (Enquiry), High Court, Allahabad, Sri Sudhir Kumar-V, Additional Director (Training), Judicial Training & Research Institute, U.P., Lucknow, Sri Rajesh Singh, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of U.P., Lucknow, Sri Ajay Kumar Tripathi-I, Officer-On-Special Duty (Judicial), High Court, Lucknow Bench, Lucknow, Sri Vipin Kumar-I, Special Secretary & Addl. L.R. (Judicial), Government of U.P., Lucknow, Sri Sanjay Shanker Pandey, Joint Registrar (Judicial) (Accounts), High Court, Lucknow Bench, Lucknow, Sri Babbu Sarang, Additional Director (Research), Judicial Training & Research Institute, U.P., Lucknow, Sri Manohar Lal, Special Secretary & Addl. L.R. (Legislative), Government of U.P., Lucknow and Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court, Allahabad with the request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Judicial Training & Research Institute, U. P., Lucknow.

Mediation Training Programme for Judicial Officers

Duration: 09.01.2017 to 13.01.2017

List of Participants

S.N.	Name of Officer S/Sri	Designation	Place of Posting
1.	KM. KUMUDNI VERMA	Principal Judge, Family Court	Allahabad
2.	UMESH KUMAR SIROHI	Principal Judge, Family Court	Ambedkar Nagar at Akbarpur
3.	MOHD. RIYAZ	Principal Judge, Family Court	Bahraich
4.	RAM CHANDRA-VI	Principal Judge, Family Court	Balrampur
5.	SATYA DEO GUPTA	Addl. District & Sessions Judge	Barabanki
6.	SMT. MRIDULA KUMAR	Principal Judge, Family Court	Basti
7.	VISHWA NATH	Principal Judge, Family Court	Faizabad
8.	RAM ICHCHHUK YADAV	Principal Judge, Family Court	Fatehpur
9.	CHANDRA PAL SINGH	Principal Judge, Family Court	Gonda
10.	SANJAY	Principal Judge, Family Court	Hardoi
11.	SARVESH CHANDRA PANDEY	Principal Judge, Family Court	Kanpur Nagar
12.	AVINASH NARAIN PANDEY	Principal Judge, Family Court	Lucknow
13.	SMT. VEENA NARAIN	Principal Judge, Family Court	Pratapgarh
14.	ASHOK KUMAR-VI	Principal Judge, Family Court	Raebareli
15.	RAMA KANT SETH	Principal Judge, Family Court	Ramabai Nagar
16.	BHAGWATI PRASAD SAXENA	Principal Judge, Family Court	Shahjahanpur
17.	NARENDRA BAHADUR YADAV	Principal Judge, Family Court	Sitapur
18.	PRAMOD KUMAR-II	Principal Judge, Family Court	Sultanpur
19.	MOHD. RASHID	A.D.J. (FTC)	Unnao
20.	RAJESH PATI TRIPATHI	Spl.Sec.& Addl.L.R. (Judicial/Legis), Government of U.P.	Lucknow
21.	PRADIP SINGH	O.S.D. (Judicial) (Enquiry), Allahabad High Court	Allahabad
22.	SUDHIR KUMAR-V	Addl. Director (Training)	Lucknow
23.	ANGAD PRASAD-I	Principal Judge, Family Court	Auraiya
24.	SMT. ANUPAMA GOPAL NIGAM	Principal Judge, Family Court	Kannauj
25.	GYAN PRAKASH TEWARI-I	Principal Judge, Family Court	Jaunpur

Judicial Training & Research Institute, U. P., Lucknow.

Mediation Training Programme for Judicial Officers

Duration: 09.01.2017 to 13.01.2017

List of Participants

S.N.	Name of Officer S/Sri	Designation	Place of Posting
1.	SUDEEP KUMAR JAISWAL	Addl. District & Sessions Judge	Allahabad
2.	MRIDUL KUMAR MISHRA	Addl. District & Sessions Judge	Ambedkar Nagar at Akbarpur
3.	NAND PRATAP OJHA	A.D.J. (FTC)	Bahraich
4.	SURENDRA KUMAR SINGH-II	A.D.J. (FTC)	Balrampur
5.	VEER BHADRA	Addl. District & Sessions Judge	Barabanki
6.	AJAY KUMAR SHAHI	Addl. District & Sessions Judge	Basti
7.	GYAN PRAKASH SINGH	Addl. District & Sessions Judge	Faizabad
8.	MAN RAJ SINGH	Addl. District & Sessions Judge	Fatehpur
9.	SMT. INDIRA SINGH	Addl. District & Sessions Judge	Gonda
10.	VISHAMBHAR PRASAD	Addl. District & Sessions Judge	Hardoi
11.	PUNIT KUMAR GUPTA	A.D.J. (FTC)	Kanpur Nagar
12.	DINESH SINGH	Judge, Spl Court, CBI Court No. 6	Lucknow
13.	ISHTIAQ ALI	Addl. District & Sessions Judge	Pratapgarh
14.	SUNIL KUMAR-I	Addl. District & Sessions Judge	Raebareli
15.	BABU PRASAD	Addl. District & Sessions Judge	Ramabai Nagar
16.	VIJAY KUMAR DUNGRAKOTI	Addl. District & Sessions Judge	Shahjahanpur
17.	YADAVENDRA SINGH	Addl. District & Sessions Judge	Sitapur
18.	AJAI KUMAR DIXIT	Addl. District & Sessions Judge	Sultanpur
19.	DR. (SMT.) JAYA PATHAK	A.D.J. (FTC)	Unnao
20.	RAJESH SINGH	Spl.Sec.& Addl.L.R. (Judicial/Legis), Government of U.P.	Lucknow
21.	AJAY KUMAR TRIPATHI-I	O.S.D. (Judicial) Allahabad High Court, Lucknow Bench	Lucknow
22.	MAHENDRA SINGH-IV	A.D.J. (FTC)	Bijnor
23.	RAM AVTAR YADAV	A.D.J. (FTC)	Auraiya
24.	HITENDRA HARI	Addl. District & Sessions Judge (FTC)	Kannauj
25.	BAL RAJ SINGH	A.D.J. (FTC)	Jaunpur

Judicial Training & Research Institute, U. P., Lucknow.

Mediation Training Programme for Judicial Officers

Duration: 16.01.2017 to 20.01.2017

List of Participants

S.N.	Name of Officer S/Sri	Designation	Place of Posting
1.	SMT. BEENA CHAUDHARY	Addl. Principal Judge, Family Court	Allahabad
2.	VINOD KUMAR JAISWAL	A.D.J. (FTC)	Ambedkar Nagar at Akbarpur
3.	ANIL KUMAR VASHISTHA	A.D.J. (FTC)	Bahraich
4.	SUNIL KUMAR-V	A.D.J. (FTC)	Balrampur
5.	UDAI BHAN SINGH	Addl. District & Sessions Judge	Barabanki
6.	IRFAN AHMAD	Addl. District & Sessions Judge	Basti
7.	SURESH KUMAR SHARMA	Addl. District & Sessions Judge	Faizabad
8.	SMT. SANGITA SHARMA	A.D.J. (FTC)	Fatehpur
9.	RAM PRATAP SINGH	A.D.J. (FTC)	Gonda
10.	RAM KARAN-II	A.D.J. (FTC)	Hardoi
11.	ARVIND KUMAR MISHRA-II	Addl. Principal Judge, Family Court	Kanpur Nagar
12.	SMT. MUNAWAR JAHAN	Addl. Principal Judge, Family Court	Lucknow
13.	SUYASH PRAKASH SRIVASTAVA	Addl. District & Sessions Judge	Pratapgarh
14.	SMT. CHITRA SHARMA	Addl. District & Sessions Judge	Raebareli
15.	KM. MANJULA SIRCAR	A.D.J. (FTC)	Ramabai Nagar
16.	KAMLA PATI-I	A.D.J. (FTC)	Shahjahanpur
17.	SANTOSH KUMAR-III	Addl. District & Sessions Judge	Sitapur
18.	ANIL KUMAR YADAV-I	A.D.J. (FTC)	Sultanpur
19.	RAM PRAKASH PANDEY	Addl. District & Sessions Judge	Unnao
20.	VIPIN KUMAR-I	Spl. Secy. & Addl. L.R. (Judicial), Government of U.P.	Lucknow
21.	SANJAY SHANKER PANDEY	Jt. Registrar (Jud.) (Accounts) Allahabad High Court, Lucknow Bench	Lucknow
22.	BABBU SARANG	Addl. Director (Research)	Lucknow
23.	LALLU SINGH	Addl. District & Sessions Judge	Auraiya
24.	SANJEEV KUMAR TIWARI	Addl. District & Sessions Judge	Kannauj
25.	SUNIL KUMAR SINGH-II	A.D.J. (FTC)	Jaunpur

Judicial Training & Research Institute, U. P., Lucknow.

Mediation Training Programme for Judicial Officers

Duration: 16.01.2017 to 20.01.2017

List of Participants

S.N.	Name of Officer Sri/Smt./ Ms	Designation	Place of Posting
1.	SMT. SHIKHA SRIVASTAVA	Addl. District & Sessions Judge(FTC)	Allahabad
2.	ANIL KUMAR-II	A.D.J. (FTC)	Ambedkar Nagar at Akbarpur
3.	SURESH CHANDRA BHARTI	Addl. District & Sessions Judge	Bahraich
4.	ASHOK KUMAR SINGH-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
5.	SMT. RAKHI DIXIT	Addl. District & Sessions Judge(FTC)	Barabanki
6.	HARSH AGARWAL	Addl. District & Sessions Judge(FTC)	Basti
7.	VIKAS GOYAL	Addl. District & Sessions Judge(FTC)	Faizabad
8.	SMT. RICHA JOSHI	Addl. District & Sessions Judge(FTC)	Fatehpur
9.	NARESH KUMAR	Addl. District & Sessions Judge(FTC)	Gonda
10.	RAJESH KUMAR-V	Addl. District & Sessions Judge(FTC)	Hardoi
11.	KM. AFSHAN	A.D.J. (FTC)	Kanpur Nagar
12.	SMT. PALLAVI AGARWAL	Addl. District & Sessions Judge(FTC)	Lucknow
13.	AJAY SINGH	Addl. District & Sessions Judge(FTC)	Pratapgarh
14.	IFRAQUE AHMAD	Addl. District & Sessions Judge(FTC)	Raebareli
15.	KAMLESH KUMAR PATHAK	Addl. District & Sessions Judge(FTC)	Ramabai Nagar
16.	SMT. MONICA THAKUR	Addl. District & Sessions Judge(FTC)	Shahjahanpur
17.	CHANDRA BHAN SINGH	Addl. District & Sessions Judge(FTC)	Sitapur
18.	ABHAY KRISHNA TIWARI	Addl. District & Sessions Judge(FTC)	Sultanpur
19.	ASHUTOSH-I	Addl. District & Sessions Judge	Unnao
20.	MANOHAR LAL	Spl. Secy. & Addl.L.R.(Legislative), Government of U.P.	Lucknow
21.	MAYANK KUMAR JAIN	Registrar (Jud.) (S&A/Seniority) Allahabad High Court	Allahabad
22.	PURNENDU KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Chitrakoot
23.	MAHFOOZ ALI	A.D.J. (FTC)	Auraiya
24.	SMT. PRITI SRIVASTAVA-I	Addl. District & Sessions Judge	Kannauj
25.	ASHOK KUMAR-X	Addl. District & Sessions Judge	Jaunpur